

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:417  
ANSWERED ON:10.04.2003  
REVISION OF RAILWAY SAFETY RULES  
GUNIPATI RAMAIAH

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government propose to revise railway safety rules based on detailed work study observations in view of the present frequency of accidents;
- (b) if so, the details thereof and the time by which it is likely to be revised; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF RAILWAYS (SHRI NITISH KUMAR)

(a) to (c) : A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.417 BY SHRI GUNIPATI RAMAIAH TO BE ANSWERED IN LOK SABHA ON 10.04.2003 REGARDING REVISION OF RAILWAY SAFETY RULES

(a) to (c): Review of Safety rules, governing maintenance of fixed and mobile assets viz. rolling stock, track, bridges, signalling, traction, and general operation etc. is a continuous process. Instead of specific work study covering very large variety of assets and practices, the relevant rules are amended from time to time depending upon the changing needs, technological inputs, modifications and recommendations made by various accident inquiry committees.

The number of consequential train accidents has been coming down and the train accidents per million train kilometers have come down from 0.65 during 2000-2001 to 0.55 in the year 2001-2002.